



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,24th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE THE CHIEF JUSTICE

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
41	WA/185/2017 CAVT. NO. 512/17	THE STATE OF ASSAM AND ANR. Versus ON THE DEATH OF SRI ANANTA RAM NATH, HIS LEGAL HEIRS AND 25 ORS.	MR.Y DOLOI MR P S DEKA MR.N DEKA MR.D BARUAH	MR.M SARMA(R-25) MS.I GOHAIN(R-25) MR. A CHAMUAH MR.P K BHUYAN FOR CAVEATOR MR.C P SHARMA
	WITH I.A.(Civil)/3939/2017 in WA/185/2017	SHRI ANANTA RAM NATH and 17 ORS Versus THE STATE OF ASSAM and 9 ORS	MR. A CHAMUAH MR.C P SHARMA	GA, ASSAM
42	WA/208/2017	THE STATE OF ASSAM and ANR Versus ON THE DEATH OF DEBEN CHANDRA NATH, HIS LEGAL HEIRS REPRESENTING	MR.Y DOLOI MR.D BARUA MR.N DEKA MR.M GOGOI	MR. A CHAMUAH MR.P K BHUYAN MR.C P SHARMA FOR CAVEATOR
	WITH I.A.(Civil)/3959/2017 in WA/208/2017	SHRI DEBEN CHANDRA NATH and 38 ORS Versus THE STATE OF ASSAM and 9 ORS.	MR. A CHAMUAH MR.P K BHUYAN MR.S D ROY MR.C P SHARMA MS.K BARPUJARI	GA, ASSAM MR.Y DOLOI MR.D BARUA MR.N DEKA MR.M GOGOI

LEAVE NOTE OF ADVOCATES FOR 24/03/2025

1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. J P SHARMA	08-03-2025	To	25-03-2025
3)	MD. H BHUYAN	11-03-2025	To	30-04-2025
4)	MR I RAFIQUE	14-03-2025	To	04-04-2025
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11)	MS. J R THAKUR	21-03-2025	To	31-03-2025
12)	MR I AHMED	27-03-2025	To	05-04-2025
13)	MR. G KHANDELIA	23-03-2025	To	31-03-2025
14)	MR. P K DEKA	24-03-2025	To	25-03-2025
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16)	MR D C K HAZARIKA	26-03-2025	To	29-03-2025
17)	MR. S K SINHA	24-03-2025	To	27-03-2025



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BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
58	WP(C)/1615/2025 FIXED	SUDHANG KUMAR BRAHMA Versus THE BODOLAND TERRITORIAL COUNCIL AND ANR	MR. K P PATHAK MR BHARGAV DAS MR. C PAUL	SC, BTC
59	WP(C)/1658/2025 CAVT. NO.029020/25,N B/O	M/S M. B. CONSORITIUM Versus THE UNION OF INDIA AND ORS	MR. B D DEKA MR K HUSSAIN MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR. C BORUAH MR. C BORUAH DY.S.G.I. FOR CAVEATOR
ORDERS				
60	WP(C)/651/2025 FIXED	M/S SAI ENTERPRISE Versus THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MR SAURADEEP DEY P KHATANIAR	GA, ASSAM MS. M BHATTACHARJEE, (R-5) MS. D BHARALI, (R-5) SC, IRRIGATION
	WITH I.A.(Civil)/519/2025 in WP(C)/651/2025	MS REEVRAJ ENTERPRISE Versus M/S SAI ENTERPRISE AND ORS	MS. MADHUCHANDRA BHATTACHARJEE	MR S BORTHAKUR
61	WITH WP(C)/653/2025	M/S RAHUL ENTERPRSE Versus THE STATE OF ASSAM AND ORS	MR S BORTHAKUR MR SAURADEEP DEY MR P H KONWAR P KHATANIAR	GA, ASSAM MR J C GAUR (R7) SC, IRRIGATION

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
47	Bail Appln./3665/2024 WITH CASE RECORD(SCANNED COPY), FIXED	MD AHMED ALI Versus THE STATE OF ASSAM AND ANR.	MS. S K NARGIS MS S BEGUM MS N SULTANA	MR. I HAQUE (R2) PP, ASSAM
48	Bail Appln./363/2025 WITH CASE RECORD(SCANNED COPY), FIXED	KALI KUMAR DAS Versus THE STATE OF ASSAM	MS A HUSSAIN S AHMED	MR. N ISLAM (R-2) MR. T K DEY (R-2) PP, ASSAM
49	Bail Appln./434/2025 WITH CASE RECORD(SCANNED COPY),(IMMEDIATELY AFTER MOTION MATTERS), BY SLIP	SRI PRAMOD KUMAR Versus UNION OF INDIA	MR. N N B CHOUDHURY MS. K DEY	SC, NCB
50	Bail Appln./598/2025 (AT 10:30 AM), BY SLIP	SALEH AHMED Versus THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MS. U NANDA MS. J GHOSH MR. A K DAS	PP, ASSAM
51	Bail Appln./664/2025 FIXED	ANARUL HAQUE AND ANR. Versus THE STATE OF ASSAM	MR. A K PURKAYASTHA MR N ZAMAN	PP, ASSAM
52	Bail Appln./683/2025 WITH CASE RECORD(SCANNED COPY), FIXED	JOYNAL HUSSEN ALIAS JOYNAL HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR. D HUSSAIN MR. M AHMED MD I H LASKAR MR. R A MAZUMDER MS A MAJUMDER	PP, ASSAM
53	WITH Bail Appln./643/2025 WITH CASE RECORD(SCANNED COPY)	JOYNAL HUSSEN @ JOYNAL HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR. D HUSSAIN	PP, ASSAM
BAIL HEARING				
54	AB/180/2025 (IMMEDIATELY AFTER MOTION MATTERS), BY SLIP	WASMINA PARVEEN MIMI Versus THE STATE OF ASSAM	MR. SK S N MOHAMMAD MR A IKBAL MR. KHAIRUL ISLAM J S AHMED	PP, ASSAM
55	AB/380/2025 (IMMEDIATELY AFTER MOTION MATTERS), BY SLIP	ROKIBUL ISLAM @ RAKIBUL ALI Versus THE STATE OF ASSAM AND ANR.	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MS. D BORA MS. B CHETIA MS. F RAHMAN	MR. M ALI (R-2) MD. ANARUL ISLAM(R-2) PP, ASSAM

56	AB/430/2025 (IMMEDIATELY AFTER MOTION MATTERS), BY SLIP	AJIT KOCH ALIAS SONMONI Versus THE STATE OF ASSAM	MR A KHANIKAR R L CHUTIA MR B DEORI	PP, ASSAM
57	AB/536/2025 FIXED	SHAHIDULLA LASKAR @ SAHIDUL ALOM AND ANR. Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
58	AB/574/2025 (IMMEDIATELY AFTER MOTION MATTERS), BY SLIP	SRI PUNYADHAR KURMI Versus THE STATE OF ASSAM	MR H P GUWALA MR. A BORO MS N NEWME	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 24/03/2025

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BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
38	WP(C)/1324/2025 FIXED	NAZMUL HASAN, Versus THE STATE OF ASSAM AND 3 ORS	MR. N ISLAM MS. L WAJEEDA MR R I BHUYAN	SC, ELEM. EDU GA, ASSAM
39	WP(C)/1506/2025 FIXED	MOYNUL HOQUE LASKAR ALIAS MOINUL HAQUE LASKAR Versus THE STATE OF ASSAM AND 6 ORS	MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR MS D DUTTA	SC, ELEM. EDU
40	WP(C)/1547/2025 FIXED	DR ATUL BORA Versus THE STATE OF ASSAM AND 2 ORS	MR D SARMA MS. S NAZNEEN MR. R BISWAS	SC, HIGHER EDU
41	WP(C)/1649/2025 CAVT. NO.026920/25,N FIXED	THE GOVERNING BODY OF THE DR SARVEPOLLI RADHAKRISHNAN TEACHERS TRAINING AND RESEARCH INSTITUTE Versus THE STATE OF ASSAM AND 6 ORS.	MD S HOQUE MR. M DEKA	SC, SCERT, ASSAM GA, ASSAM MR. S ROY (FOR CAVEATOR) SC, N C T E SC, EDU
ORDERS				
42	WP(C)/1257/2025 FIXED	DR. GAUTAM CHANDRA DAS Versus STATE OF ASSAM AND 6 ORS.	MR. S P SHARMA K AHMED	SC, HEALTH

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BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH-III, IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
61	WP(C)/1665/2025 B/O	FARUK ALI AHMED Versus THE UNION OF INDIA AND ORS	MR. P DEKA MR. A CHETIA MR R HOQUE MR A DAS	GA, ASSAM DY.S.G.I.
ADMISSION				
62	WP(C)/775/2025 CAVT. NO.008720/25,N PART-HEARD, FIXED	BISWAJIT DAS AND 30 ORS Versus THE STATE OF ASSAM AND ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS N GAUTAM	MR. B D KONWAR SR. ADV. (R-3 TO 92, 94 TO 98) MR. B D KONWAR SR. ADV. (R-3 TO 92, 94 TO 98) MS. B SOREN(R-3 TO 92, 94 TO 98) MR P DOLEY(R-3 TO 92, 94 TO 98) MS S JAIN(R-3 TO 92, 94 TO 98) SC, PWD FOR CAVEATOR
	WITH I.A.(Civil)/663/2025 in WP(C)/775/2025	BISWAJIT DAS Versus THE STATE OF ASSAM AND ORS	MR. K N CHOUDHURY MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS N GAUTAM	MR. B D KONWAR SR. ADV. SC, PWD FOR CAVEATOR

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BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 6

[DIVISION BENCH-II

THIS BENCH WILL RISE AT 4:00 P.M.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
45	WP(C)/831/2025 FIXED, WITH LCR	BIMALA KHATUN Versus THE UNION OF INDIA 6 ORS.	MS N DEKA MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
ADMISSION				
46	WP(C)/892/2025 FIXED, WITH LCR	SURIYA BEGUM Versus THE UNION OF INDIA AND 8 ORS	GA, ASSAM MS N DEKA MR I CHAKMA MR A.K. HAJONG	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
ORDERS				
47	I.A.(Civil)/805/2025 B/O, WITH LCR in WP(C)/252/2025 WITH WP(C)/252/2025	PAHAR ALI ALIAS MD LALCHAN ALI Versus THE UNION OF INDIA AND 5 ORS PAHAR ALI @ MD. LALCHAN ALI Versus THE UNION OF INDIA AND 5 ORS	MR. M U MONDAL TAWHID ALOM LASKAR MR. M U MONDAL MR. R ALI MR H A AHMED MR K ISLAM MR A ALIM SK MR. A W MONDAL	DY.S.G.I. GA, ASSAM DY.S.G.I. SC, ECI SC, F.T

LEAVE NOTE OF ADVOCATES FOR 24/03/2025

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 9

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
54	Cont.Cas(C)/696/2024 B/O	SMTI RANI DEVI Versus GYANENDRA DEV TRIPATHI, IAS AND ANR	MR. R Deka S I AKAND	MR. D NATH (R-2) R SAHIINI(R-2)
MOTION				
55	WP(C)/1607/2025 FIXED	KAMRUL ISLAM BARBHUIYA AND 7 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. S ROY MR. M H LASKAR M. HOSSAIN	SC, P AND R.D. GA, ASSAM SC, S E C
56	WP(C)/1660/2025 B/O	NIZAM UDDIN AND 41 ORS Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. B RAHMAN N GAUTAM	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
ADMISSION				
57	WP(C)/6287/2024 FIXED	HUSSAIN AHMED CHOUDHURY Versus THE UNION OF INDIA AND 7 ORS.	MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR MR M AHMED SC, NHIDC	GA, ASSAM MRS. V L SINGH DY.S.G.I. SC, PWD
ORDERS				
58	WP(C)/6126/2024 FIXED	KUNDAL SAIKIA Versus THE STATE OF ASSAM AND 6 ORS	MR. S BISWAS MR. H BURAGOHAIN MS D DEVI	GA, ASSAM Ld. PUBLIC PROSECUTOR, ASSAM
	WITH I.A.(Civil)/745/2025 in WP(C)/6126/2024	SRI KUNDAL SAIKIA, Versus THE STATE OF ASSAM AND ORS	MR. H BURAGOHAIN MS D DEVI	GA, ASSAM
59	WP(C)/1032/2025 FIXED	SMT RITA SARAF Versus THE STATE OF ASSAM AND 2 ORS	MR. D SARAF MR. S S GUPTA	SC, CO OP
60	WP(C)/1037/2025 FIXED	MD FAIYAZ AHMED ANSARI Versus THE STATE OF ASSAM	MR. T J MAHANTA MR. P P DUTTA MR. A BORUA MS. P P DAS	GA, ASSAM SC, JORHAT MUNICIPAL CONTROL BOARD

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LEAVE NOTE OF ADVOCATES FOR 24/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. J P SHARMA	08-03-2025	To	25-03-2025
3)	MD. H BHUYAN	11-03-2025	To	30-04-2025
4)	MR I RAFIQUE	14-03-2025	To	04-04-2025
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13)	MR. G KHANDELIA	23-03-2025	To	31-03-2025
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15)	MR. A LAL	24-03-2025	To	28-03-2025
16)	MR D C K HAZARIKA	26-03-2025	To	29-03-2025
17)	MR. S K SINHA	24-03-2025	To	27-03-2025



सत्यमेव जयते

THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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10:30 AM to 1:00 PM**2:00 PM to 4:45 PM****[For Monday,24th March 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]**BEFORE:****HONOURABLE MR. JUSTICE SOUMITRA SAIKIA****COURT NO: 10****[CIVIL BENCH-III]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
68	Cont.Cas(C)/642/2019 FIXED	HIRA KONWAR AND ANR. Versus MOHANLAL SUREKA AND 2 ORS.	MR D K MEDHI	MR. P K GOGOI (r-2) MR. A BURAGOHAIN (r-2) MR. D NATH SR GA,ASSAM
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
69	WP(C)/7964/2022 FIXED	DILIP BHUYAN AND 8 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. B D KONWAR SR. ADV. MR. R KALITA MS. D BRAHMA	GA, ASSAM SC, APDCL
70	WP(C)/293/2025 FIXED	SAJU KUMAR JADAV Versus THE STATE OF ASSAM	MR. B PURKAYASTHA	SC, SEC. EDU.
71	WP(C)/502/2025 FIXED	RAJIB SAIKIA Versus THE STATE OF ASSAM AND 3 ORS	MR. R MAJUMDAR MR. B CHOWDHURY	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
72	WP(C)/4041/2022 (CONNECTED WITH ITEM NO. 42 IN THE DAILY LIST)	HUTEN SANDELA ANAL Versus THE UNION OF INDIA AND 3 ORS	MR. S C BISWAS MR. F A HASSAN MS. J GHOSH	MR. A K DUTTA MR. R K TALUKDAR, SC, CAG SC, L G B R I M H ASSTT.S.G.I.
73	Arb.P./25/2024 FIXED	M/S ASEAN AGENCIES Versus THE UNION OF INDIA AND 4 ORS	MR A SAIKIA R BARMAN	MR. K GOGOI DY.S.G.I.
74	WP(C)/3125/2024 FIXED	MOONSOON BARKAKOTI Versus THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR. J PATOWARY MISS. R R KAKATI N GAUTAM	GA, ASSAM
	WITH I.A.(Civil)/170/2025 in WP(C)/3125/2024	THE STATE OF ASSAM AND 2 ORS Versus MOONSOON BARKAKOTI AND 4 ORS	DIPANKAR NATH	MR. J PATOWARY

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LEAVE NOTE OF ADVOCATES FOR 24/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
42	FAO/42/2019 CAVT. NO.0838/2019	CHEMISTS AND DRUGGISTS ASSOCIATION OF ASSAM AND 2 ORS Versus ASSAM DRUG DEALER ASSOCIATION (ADDA) AND 4 ORS.	MR. D SAIKIA MR. R BORPUJARI MR. B GOGOI MS. N BORDOLOI MR. A PHUKAN	MR. K N CHOUDHURY MR S BHARALI MS. S PARVEEN MR. A CHAMUAH MR. M DAS FOR CAVEATOR MR. N K NEOG
	WITH I.A.(Civil)/537/2020 in FAO/42/2019	ASSAM DRUG DEALER ASSOCIATION(ADDA) Versus CHEMISTS AND DRUGGISTS ASSOCIATION OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR S BHARALI MR S BHARALI MR. A CHAMUAH MR. N K NEOG	MR. R BORPUJARI
	WITH I.A.(Civil)/2848/2022 in FAO/42/2019	ASSAM DRUG DEALER ASSOCIATION (ADDA) Versus CHEMISTS AND DRUGGISTS ASSOCIATION OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. N K NEOG	MR. N UPADHAYAY MR. R BORPUJARI
43	FAO/41/2019 CAVT. NO. 0839/2019	ALL INDIA ORGANIZATION OF CHEMIST AND DRUGGISTS (AIOCD), Versus ASSAM DRUG DEALER ASSOCIATION AND ANR	MR. D BARUAH MS. N UPADHYAY	MR. K N CHOUDHURY MR S BHARALI MS. S PARVEEN (R-2) MR. A CHAMUAH MR. M DAS FOR CAVEATOR MR. N K NEOG
	WITH I.A.(Civil)/594/2020 in FAO/41/2019	ASSAM DRUG DEALER ASSOCIATION AND ANR Versus ALL INDIA ORGANIZATION OF CHEMIST AND DRUGGISTS (AIOCD),	MR. K N CHOUDHURY MR S BHARALI MR. M DAS MR. N K NEOG	MR D BARUAH
44	Crl.Pet./706/2022	HAZARAT ALI AND 7 ORS Versus THE STATE OF ASSAM AND ANR	MR H DAS MR. B C DEKA	MR. DITUL DAS (r-2) MR. R RAHMAN (r-2) PP, ASSAM
45	WP(C)/4353/2023	MUSARIF HUSSAIN LASKAR Versus THE STATE OF ASSAM AND 4 ORS	MR. M KHAN MR A K DAS MS J AKTAR	SC, SEC. EDU. SC, FINANCE

46	WITH WP(C)/3035/2023	ABDUL HANNAN LASKAR Versus THE STATE OF ASSAM AND 4 ORS	MR. M KHAN MR A K DAS MS J AKTAR	SC, SEC. EDU. SC, FINANCE
MOTION				
47	CRP(IO)/104/2025 B/O	ABDUL KHALIQUE AND 12 ORS. Versus FAKAR UDDIN AND 3 ORS.	MR H R A CHOUDHURY MS. R CHOUDHURY MS. B. HAZARIKA MD. MEMON AHMED	
48	CRP(IO)/107/2025 B/O	SRI RATUL BORAH Versus SMTI JUNALI HAZARIKA @ JULI	DR. B N GOGOI	
ADMISSION				
49	MFA/14/2025 B/O	RANJEET KONWAR Versus THE DEPUTY DIRECTOR AND AUTHORISED OFFICER	MR. U K DAS MS. G MAHANTA H THAKURIYA J M BAISHYA	SC. E.S.I.C.
	WITH I.A.(Civil)/850/2025 in MFA/14/2025	RANJEET KONWAR Versus THE DEPUTY DIRECTOR AND AUTHORISED OFFICER	MS. G MAHANTA H THAKURIYA J M BAISHYA	SC. E.S.I.C.

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LEAVE NOTE OF ADVOCATES FOR 24/03/2025

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[For Monday,24th March 2025]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 14

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
50	WP(C)/1118/2025 (AT 2:00 PM), FIXED	KAMALESWAR BANIA Versus THE STATE OF ASSAM	MD. A HASSAN	SC, AG (A AND E) GA, ASSAM SC, GHC SC, FINANCE
ADMISSION				
51	CRP(IO)/145/2023 FIXED	SMTI. PREMODA BARMAN AND 3 ORS Versus JINTU DUTTA AND 3 ORS	PETITIONER IN PERSON	MR P UPADHYAY (R-3) MR P UPADHYAY (R-3) MR. R K BHUYAN (r-2) MR. K LAHKAR (R-4) MR. I AHMED (R-4) R BISWAS (R-4) MR A UPADHYAY MR. M KASHYAP (r-2) MR. B P KUMAR

LEAVE NOTE OF ADVOCATES FOR 24/03/2025

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BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 15

[THIS BENCH WILL SIT AFTER RISING OF DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
3	Bail Appln./820/2025 WITH OFFICE NOTE, FIXED	SRI SURAJ BHAN SINGH BHANDARI Versus THE STATE OF ASSAM	MR U S BORGHAIN M DAS	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
4	Bail Appln./2403/2024 WITH CASE RECORD (SCANNED COPY), FIXED WITH Bail Appln./55/2025	ABDUL MONAF Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
5	Bail Appln./55/2025	MOTIUR RAHMAN Versus THE STATE OF ASSAM	MR. R SARMA A H CHOUDHURY	PP, ASSAM
<u>BAIL HEARING</u>				
6	AB/1688/2024 AB 1919/2024(D/O), FIXED	SHEIKH ABDUR REZZAQUE AHMED AND ORS Versus TTHE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. R Deka MR. A AHMED MR. R A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 24/03/2025

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MARLI VANKUNG

COURT NO: 16

[THIS BENCH WILL SIT AT 10:30 AM AND WILL RISE AS SOON AS THE DIVISION BENCH OF HONOURABLE MR. JUSTICE S.K. MEDHI AND HONOURABLE MR. JUSTICE K. SEMA RISES AND WILL SIT AGAIN AFTER RISING OF THE SPECIAL DIVISION BENCH, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
21	Cont.Cas(C)/431/2023 FIXED	PRODIP KUMAR RAY Versus SMTI. SURANJANA SENAPATI	MR. M R KHANDAKAR	MR. D SAIKIA MR S M T CHISTIE
22	Cont.Cas(C)/460/2024 FIXED	SAIDUR RAHMAN AND 18 ORS Versus SMTI MOMOTA HOJAI	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	

LEAVE NOTE OF ADVOCATES FOR 24/03/2025

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 17

[CIVIL BENCH-IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
55	WP(C)/149/2025 FIXED	URMILA SUBBA Versus THE STATE OF ASSAM AND 4 ORS	MS. D GHOSH MS N DEKA MS H BETALA MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG	GA, ASSAM MR. D.J. DAS, SC, C.G.C. SC, HEALTH
ORDERS				
56	WP(C)/684/2024 FIXED	PARESH KALITA AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. A R BHUYAN MR. S BANIK MR N Z CHOUDHURY MS. Y AKHTAR MS S.KHATUN MS. S SAHNAZ	SC, CO OP
57	WP(C)/106/2025 FIXED	UTPAL BORA Versus THE STATE OF ASSAM AND 4 ORS	MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	GA, ASSAM
58	I.A.(Civil)/782/2025 IN WP(C) 1083/2025 (D/O), FIXED in WP(C)/1083/2025	KALICHARAN MANDAL Versus THE STATE OF ASSAM		
59	WP(C)/1057/2025 WITH OFFICE NOTE, FIXED	NAGARJHAR CHILDRENS CLUB AND LIBRARY Versus THE STATE OF ASSAM AND ORS	MR. N J DUTTA MR N AHMED MR A BASUMATARY M RAHMAN	GA, ASSAM SC, SEC. EDU. SC, PWD

LEAVE NOTE OF ADVOCATES FOR 24/03/2025

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 18

[CRIMINAL BENCH

THIS BENCH WILL RISE AT 4:00 P.M.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
39	Bail Appln./636/2025 B/O	PRATIMA BAISHYA Versus THE STATE OF ASSAM AND ANR	MR. M KHAN MS J AKTAR	PP, ASSAM
BAIL HEARING (BA)				
40	Bail Appln./686/2025 WITH OFFICE NOTE, FIXED	SALIM KHAN Versus THE STATE OF ASSAM	MR. Y S MANNAN MR. J ALI	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 24/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
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7)	MR D BARUAH	20-03-2025	To	29-03-2025
8)	MR. FIRUZ KHAN	20-03-2025	To	30-03-2025
9)	MR. N ISLAM	24-03-2025	To	04-04-2025
10)	MR. A THAKUR	21-03-2025	To	31-03-2025
11)	MS. J R THAKUR	21-03-2025	To	31-03-2025
12)	MR I AHMED	27-03-2025	To	05-04-2025
13)	MR. G KHANDELIA	23-03-2025	To	31-03-2025
14)	MR. P K DEKA	24-03-2025	To	25-03-2025
15)	MR. A LAL	24-03-2025	To	28-03-2025
16)	MR D C K HAZARIKA	26-03-2025	To	29-03-2025
17)	MR. S K SINHA	24-03-2025	To	27-03-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,24th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 19

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
50	Bail Appln./824/2025 FIXED	NAZRUL ALI @ NAZRUL ALI SHEIKH Versus THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
ADMISSION				
51	Crl.Pet./334/2025 FIXED	SUNIL GAUR @ SRI SUNIL CHOUHAN Versus THE STATE OF ASSAM	MR. M RAHMAN	PP, ASSAM
BAIL HEARING (BA)				
52	Bail Appln./289/2025 FIXED	ABDUL RASHID AHMED @ RANJU ALI Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MR. AJAY SARMA	PP, ASSAM
53	Bail Appln./650/2025 FIXED	BANJIT BORAH Versus THE STATE OF ASSAM	MR K THAKUR MR D MEDHI MR P SONOWAL MR. J N SUWAI	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 24/03/2025

1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. J P SHARMA	08-03-2025	To	25-03-2025
3)	MD. H BHUYAN	11-03-2025	To	30-04-2025
4)	MR I RAFIQUE	14-03-2025	To	04-04-2025
5)	MS. M M KOTOKY	17-03-2025	To	28-03-2025
6)	MR. A K DAS	18-03-2025	To	01-05-2025
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 20

[CIVIL BENCH-II AND III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
94	WP(C)/140/2023 BY SLIP	DEBAJIT SARMA Versus THE STATE OF ASSAM AND 5 ORS	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA MS P SARMA	GA, ASSAM MR. D BORAH (r-4,5,6) SC, HOUSING AND URBAN AFFAIRS SC, FINANCE
95	WP(C)/900/2023 FIXED	KHAGEN KALITA Versus THE STATE OF ASSAM AND 7 ORS	MR. JYOTIRMOY ROY MR. R HAZARIKA MR. C CHAKRAVARTY	MR. K N CHOUDHURY (R8) GA, ASSAM MR. B RAHMAN (R8) N GAUTAM (R8) SC, REVENUE
96	WP(C)/6099/2023 WITH SERVICE BOOK KEPT IN SEPARATE FILE, B/O	TARUN CH BARMAN Versus THE STATE OF ASSAM AND 6 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	GA, ASSAM SC, AG SC, SEC. EDU. SC, FINANCE
97	WITH WP(C)/678/2023	TARUN BARMAN Versus THE STATE OF ASSAM AND 3 ORS	MRS. K DEVI MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM MS S A KHALIFA S. M. ZINNA	GA, ASSAM SC, SEC. EDU.
98	WP(C)/7265/2023 B/O	AFCHAR ALI Versus THE STATE OF ASSAM AND 4 ORS	MR. A CHOUDHURY MR S ISLAM MS. A KAUSHAR	SC, ELEM. EDU MR. J ABBAS(R-5) MS. B LASKAR(R-5) I HOQUE (R-5) MS. H G DAS(R-5)
ORDERS				
99	I.A.(Civil)/804/2025 BY SLIP in WP(C)/5666/2023 WITH WP(C)/5666/2023	SIBA PRASAD BURAGOHAIN Versus THE STATE OF ASSAM AND 5 ORS	MR. P BORDOLOI MS M NIROLA	GA, ASSAM SC, PWD
100	I.A.(Civil)/830/2025 BY SLIP in WP(C)/5885/2024	SIBA PRASAD BURAGOHAIN Versus THE STATE OF ASSAM AND 5 ORS THE INSPECTOR OF SCHOOLS LAKHIMPUR Versus DEWAN ABDUS SATTER	MR. P J SAIKIA, SR. ADV MR. P BORDOLOI MS M NIROLA MR. NAYAN JYOTI KHATANIAR	GA, ASSAM SC, PWD GA, ASSAM SC, SEC. EDU.

WITH
[WP\(C\)/5885/2024](#)

DEWAN ABDUS SATTER
Versus
THE STATE OF ASSAM AND 4 ORS

MR. M A I HUSSAIN
MR. S H ZAMAN
MR. NOOR KUTUB ALAM
MR. S. ALOM

GA, ASSAM
SC, SEC. EDU.

HEARING

101 [WP\(C\)/1775/2014](#)
FIXED

SMTI JURI BORTHAKUR
Versus
THE STATE OF ASSAM AND 2 ORS

MR.U K NAIR
MR S BORTHAKUR
MRA CHANDRAN
MR.A CHETRY
MR. D GOGOI

GA, ASSAM
SC, GAD

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LEAVE NOTE OF ADVOCATES FOR 24/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. J P SHARMA	08-03-2025	To	25-03-2025
3)	MD. H BHUYAN	11-03-2025	To	30-04-2025
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The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[**SUPPLEMENTARY CAUSE LIST-I**]

[**FOR MONDAY, THE 24TH DAY OF MARCH, 2025**]

[**AT 2:00 PM**]

[**BEFORE**]

[**HON'BLE MR. JUSTICE ARUN DEV CHOUDHURY**]

[**COURT NO: 17**]

[**COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE ITANAGAR BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING
FROM THE PRINCIPAL SEAT**]

ORDERS

1. ELECTION PET. 2/2024 FIXED	SHRI NYASAM JONGSAM VERSUS SHI TESAM PONGTE AND 2 ORS.	PETITIONER IN PERSON	GEGUM LOLLEN GAMKEN BAM TABA TOKUR GEKEN INGO KHODA APA KIRMANI LOLLEN Y MUGLI S K DEORI SOMILA T BOO
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सत्यमेव जयते

The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSE LIST-I]

[FOR MONDAY, THE 24TH DAY OF MARCH, 2025]

[AT 2:00 PM]

BEFORE
HON'BLE MRS. JUSTICE MITALI THAKURIA

[COURT NO: 19]

[COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE ITANAGAR BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING
FROM THE PRINCIPAL SEAT]

ORDERS

- | | | | |
|--|--|--|---|
| 1. ELECTION PET. 5/2024 | DOBA LAMNIO
VERSUS
KUMAR WAI AND ANR. | NALO PADA
ADAM TATAK
TSERING GYATSO
AMY TALOM
KALING MIBANG
TANUR GAO
TIKRIN LIGU
LOGSANG YOUNTAN | AJIN APANG,
SR. ADVOCATE
TABA TAGUM
NANI ANJU
LIKHA TABIN
RAGE KOYU
NIKH JELLY
N NGONGNYA
RUP TECHI TARA
HAGE TAI
N KAKKI
D MAZUMDAR, SR.
ADVOCATE
N DODUM |
| WITH
I.A.(C) 190/2024
IN ELECTION
5/2024 | PET. DOBA LAMNIO
VERSUS
DISTRICT ELECTION
OFFICER AND 2 ORS. | TSERING GYATSO | NANI ANJU |
| WITH
I.A.(C) 214/2024
IN ELECTION
5/2024 | PET. KUMAR WAI
VERSUS
DOBA LAMNIO AND ANR | HAGE TAI | TSERING GYATSO |
| WITH
I.A.(C) 215/2024
IN ELECTION
5/2024 | PET. KUMAR WAI
VERSUS
DOBA LAMNIO AND ANR | HAGE TAI | TSERING GYATSO |
| WITH
I.A.(C) 19/2025
IN ELECTION
5/2024 | PET. DOBA LAMNIO
VERSUS
KUMAR WAI AND ANR | TSERING GYATSO | NANI ANJU
RAGE KOYU |

WITH

I.A.(C) 65/2025
IN ELECTION
5/2024

PET.

KUMAR WAI
VERSUS
DOBA LAMNIO AND ANR

RAGE KOYU

TSERING GYATSO

WITH

I.A.(C) 69/2025
IN ELECTION
5/2024

PET.

KUMAR WAI
VERSUS
DOBA LAMNIO AND ANR

RUPA TECHI TARA

ADAM TATAK

2.

I.A.(C) 56/2025
(FIXED)
IN ELECTION
4/2024

PET.

TOJIR KADU
VERSUS
GEGONG APANG AND ANR

RIMO RIBA

ADAM TATAK

WITH

ELECTION PET. 4/2024

GEGONG APANG
VERSUS
TOJIR KADU AND ANR

NALO PADA
ADAM TATAK
TSERING GYATSO
AMY TALOM
KALING MIBANG
TANUR GAO
TUKRIN LIGU

KARYOM DABI
BATE JOEL KOYU
RIMO RIBA
DAKJUM RIBA
S K DEORI

WITH

I.A.(C) 58/2025
IN ELECTION
4/2024

PET.

GEGONG APANG
VERSUS
TOJIR KADU AND ANR

DEJUM TALLY

KARYOM DABI